

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/445/2024

PETITION NUMBER : CP/IB/212/2022

**NAME OF THE APPLICANT : Perumal Ulaganathan(RP)
M/s Prithiyangara Imports Ltd**

NAME OF THE RESPONDENT(S) : Dhandayuthapani

UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. Krishnamurthy for the Applicant. Ld. Counsel Mr. M.L. Ganesh for SBI. Ld. Counsel Ms. Niranjana Devi for the Respondent.

In this case Counsel for the Respondent is directed to submit the reply within a week and serve the same to the Applicant.

List the application for hearing on **18.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk